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the Delhi Development Authority works out more as compared to the burden of ground rent borne by allottees of individual plots allotted by housing cooperative societies in Delhi/New-Delhi; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THH MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) and (b) A Statement is laid on the Table of the House.

#### Statement

As per the g-snefa' policy of the Government, ground rent is charged after initial construction period at the rate of 2 1/2% of the premium paid. The cooperative house building socie ies which were allotted undeveloped land were required to p^y ground rent on the premium paid by them for undeveloped land. In the case of land under the flats so'd by DDA, the premium payable by the allottees of flats includes the cost of development as well. Similarly, in the case of developed plots allotted at pre-determined rate?, ground rent is based upon the premium which also includes the cost of development of such plots. Government has constituted a Committee of experts to go into the costs of Houses and developed plots by D D.A.

# Reorganisation of Hoiiiing Programme in the Rural Areas

- 591. SHRI DEORAO PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether there is any proposal under Government's consideration to reorganise the housing programme in the rural areas ;
  - (b) if so, what are the details thereof: and
- (c) by when the reorganised housing programme will be implemented in the rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) No, Sir. (b) and (c) Do not arise. Indianisation of Text-Books in Universities \*592. SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD AI I SHRIMATI MARGARET ALVA: SHRI R. K. MISHRA: SHRI N. R. CHOUDHURY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased \< table table

- (a) whether it is a fact that Government have prepared a tirne-bound programme for Indianisation of text-books in the Universities; and
  - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) A statement is laid on the Table of the Sabha

#### Statement

With a view to progressively relating university level books to the Indian context, Government are implementing through the University Grants Commission a scheme of award of fellowships for the writing of such books by young Indian authors in association with distinguished university teachers. Government have also been implementing a centrally sponsored scheme of production of university level books in Hindi and regional languages under which emphasis is placed on the production of originally written books by Indian authors related to the requirements of students studying in our universities. Besides, a scheme for subsidising the production in English of university level books by Indian authors is being implemented through the National Book Trust. Preparation of a time bound Programme, however, in the field of production of university level books is not feasible because writing of books covering all the different disciplines is a time consuming process.

# Financial Assistance to U. P. For Irrigation Schemes \*593. DR. Z. A. AHMAD:

SHR1S. KU MARAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that the U. P. Government have requested the Central Government for financial assistance for its rabi-irrigation programme of 74.38 lakh acres with a view of achieving a target of 134.50 lakh tonnes of foodgrains production; and
- (b) if so, what are the details thereof and what action the Central Government have taken thereon *I*

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b) A statement is laid on the Table of the House?

#### Statement

(a) Yes, Sir.

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(b) The request is tor accelerated assistance amounting to Rs. 30 crores for the Sharda Sahayak project and approximately Rs. 14 crores for 600 additional State tubewells, 1000 kms. of lined guls/pip;line, and energisation of 750 tubewells. Due to the difficult resources position, it has not been possible yet to allocate additional amounts for these schemes in U. P., but efforts the implementation of the revised salary scales are still on to find resources for speedy completion of on-going projects.

## Salaries of Teachers in Schools and Colleges

594. SHR1 K. B. CHETTR1: DR. R. K. CHAKRABARTI:

Will the Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government have worked out the salaries of the primary, high school and college teachers in the light of the particular ratio fixed by the Kothari Commission;
- (b) if so, what are the details thereof: category-wise;
- (c) whether the Central Government have communicated these calculations to the State Governments;
- (d) whether the State Governments have submitted their financial requirements to the Central Government for the implementation of the scales of pay of teachers as calculated by the Central Government: and
- (e) if so, what are the details in this re tard?

THE MINISTER OF EDUCATION, SO-CIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (e) A Statement is laid on the Table of the House.

# Statement

The Education Commission (Kothari Commission) had recommended several general principles including the ratios referred to which shoul 1 govern the emoluments of teachers. The new grades recomnenied by the University Grants Commission for University and college teachers and ac;epte.l by the Government of India broadly conform to these principles. The pay scales recommended by the Third Pay Commission for primary and secondary school teachers under the Central Government ate also more or le~,s wit'tin the framework of the gene-

ral principles laid down by the Education Commission. As for the salary scales of school teachers in the States, the Governments concerned have been revising the scales from time to time and wiH, no doubt, have taken into account the recommendations of the Education Commission.

2. The Cential Government have offered to the State Governments financial assistance for ot' college anj university teachers. The State Gove nments have not, however, submitted their financial requirements so far in this te-gard to the Central Government. As for ihe revision of salary scales of school teachers, there is no scheme of Central assistance to the State Governments and the question of State Governments submitting their financial requirements to the Centre does not arise.

## Kandla F. C. 1. Fraud on Tax Payers

595. SHRI BHUPESH GUPTA: SHRI J. S. ANAND:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government's attention has been drawn to a news hem appearing in the 'Blitz'weekly of the 30th November, 1974 under the healing Kan.11a F. C.l.'s fraud on tax payers;
- (b) whether Government have unde'any investigation in the matter; and
- (c) if so, what are the details thereof and what action is being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) Government has seen the Press Report.

(b) and (c) A statement injic.iting ihe position about the various points mentioned in the Press Report is laid on the Table of the Sabha.

## Statement

- (b) and (cj The position with regard to ths various points made out in the news iiem appearing in the 'Blitz' weekly of the 30th November, 1974 is as under:
- (<J) Cases of misappropriation of Funds: Prosecution for misappropriation of Funds was launched in two cases. In one of the cases. Shri G. L. Chopra, Senior Assistant